

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

(25)C.P.(I.B)-608/9/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.11.2018

NAME OF THE PARTIES: Vishwanath Industries

V/s.

Gammon India Ltd.

SECTION OF THE COMPANIES ACT: 9 OF THE INSOLVENCY AND
BANKRUPTCY CODE. 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. By Consent the matter is adjourned to **13.12.2018.**

SD/-

M.K. SHRAWAT
Member (Judicial)

12.11.2018

HHS